

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2183**  
ANSWERED ON- 15/03/2022

**PANCHAYAT STAFF**

2183. DR. TALARI RANGAIAH:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether it is true that there are so many Panchayats having not sufficient staff to work;  
and
- (b) if so, the details thereof and the number of Panchayats do not have even single employee, State wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Panchayat being State subject, all Panchayat related matters including provision for staff in Panchayats come within the purview of States and operate through the respective State Panchayati Raj Acts. No data regarding Panchayat staff is maintained centrally.

\*\*\*